

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

134. C.P.(IB)-129(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Union Bank of India Limited

V/s.

Rohit Ashok Jindal

SECTION 95(1) OF IBC, 2016

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List on **05.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)